

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

39. IA 3700/2023
IA 3722/2023
IN
C.P. (IB)/1972(MB)2019

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **08.09.2023**

Name of the Party: The Shop
Vs
Carbontree Industries Private Limited

Section 9 of Insolvency and Bankruptcy Code, 2016

ORDER

1. None present.
2. **IA-3700/2023**: This is an Application filed under Regulation 13 of IBBI (Liquidation Process) Regulations, 2016 by the Applicant to place Preliminary Report on record. The same is taken on record and IA is disposed of.
3. **IA-3722/2023**: This is an Application filed under Regulation 15 of IBBI (Liquidation Process) Regulations, 2016 by the Applicant to place First Progress Report on record. The same is taken on record and IA is disposed of.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)